

GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

**LOK SABHA**  
**UNSTARRED QUESTION NO. 973**  
ANSWERED ON 27<sup>TH</sup> JUNE, 2019

**CONSTRUCTION OF BANGA-GARHSHANKAR-SRI ANANDPUR SAHIB-NAINA  
DEVI HIGHWAY**

973. SHRI MANISH TIWARI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government intends to start the work of upgradation of the 67.64 kilometers Banga-Garhshankar-Sri Anandpur Sahib-Naina Devi highway whose foundation stone was laid by the Minister on 25th February, 2019 and if so, the total cost of the said project;
- (b) whether the said road been designated as national highway and if so, the number that has been assigned to it;
- (c) whether a feasibility study been carried out for the said upgradation and a detailed project report has been prepared for the same and if so, the details thereof; and
- (d) whether the Government/NHAI has issued any tenders for the said upgradation project and if so, the details of company/persons to whom the upgradation work has been awarded and the time-frame fixed for completion of the project?

**ANSWER**

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The road starting from Banga on NH-344A, Garhshankar – Anandpur Sahib – Naina Devi is a State road identified as ‘In-principle’ National Highway (NH) with a view to providing funds for preparation of Detailed Project Report (DPR) for ascertaining the feasibility of upgradation of the State road as NH. The decision regarding declaration and notification of the State road as NH or otherwise depends on the outcome of the DPR, subject to fulfilment of eligibility criteria as per the guidelines.

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26/5/19

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